

Name of the Corporate Debtor: Rolta Defence Technology Systems Private Limited; Date of Commencement of CIRP: 02-11-2023; List of Creditors as on: 29-02-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	52620829256	5	41301551622	55.35		0	11319277633	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)				5	0.00		0		NA
6	Operational creditors (Employees)	40	56297162	40	36166271	0.05		0	20130891	Annexure 6
7	Operational creditors (Government Dues)	3	33281616513	3	33281616513	44.60		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00		0		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		48	85958742931	48	74619334411	100.00		0	11339408524	